29 Written Answers

Effect of Economic Reforms

*187. SHRI DEBABRATA BISWAS: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a study conducted by the Indian Statistical Institute (ISI) reveals that economic reforms have positively benefited a large chunk of the poor and saved them from abject poverty and deprivation;

(b) if so, whether the views expressed in the study represent the perceptions of Government in the matter; and

(c) if not, whether Government would be prepared to come out with a White Paper on the effects of economic reforms on the state of our economy?

THE MINISTER OF FINANCE (SHRI YASHWANT S1NHA): (a) and (b) In a report entitled "Counting the Poor—Where Arc the Poor in India" prepared by the Indian Statistical Institute (ISI) (Delhi Centre) at the instance of the Department of Statistics, it has been indicated that regardless of the poverty line and the poverty measures used, poverty ratios have shown downward trends and an improvement in the condition of the poor in 1993-94 over that in-1987-88 at the All India level in both rural and urban areas. However, the study conducted by ISI is a research project and poverty estimates given in the report arc not regarded as official estimates.

The official estimates of poverty ratios as estimated by the. Planning Commission also indicate that the poverty ratio at the All India level (for rural and urban areas combined) declined froTh 38.86" per cent in 1987-88 to 35.97 per cent in 1993-94.

(c) The prc-budget "Economic survey 1997-98" tabled on May 28, 1998 in both the Houses of the Parliament presents the factual position regarding effects of economic reforms on the state of our economy. A more detailed assessment is anticipated in the Ninth Plan document.

Privatisation or Highways

*188. DR. JAGANNATH MISHRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the experts have cxprossed concern that privatisation cannot resolve national highway related problems;

(b) if so, whether they have stressed that Government should review priorities and find ways and means to augment allocation of funds for the highways;

(c) if so, whether Government have considered the views of experts; and

(d) the steps taken to improve the highways development as a follow up of that?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND THE MINISTER OF SURFACE TRANSPORT (SHRI M. THAMBI DURAI): (a) Experts have expressed that additional resources generated through private sector participation Slone cannot resolve all the National Highways related problems.

(b) Government has taken steps to augment the resources by resorting to cess on petrol, levying user charges on four lanes corridors, etc. Based on the overall availability of resources priorities for developmental schemes arc drawn up.

(c) Government's policy has been evolved after continuous interaction with experts, Chambers of Industries and Commerce, etc.

(d) The present policy adopts a dual approach i.e. taking up financially viable and bankable projects like four laning by passes, bridges etc. through private sector participation and other projects through budgetary sources.

Financial Position of Air India

M89. SHRI RAMDAS AGARWAL: SHRI VAYALAR RAVI:

Will the Minister of CIVIL AVIA-JION be pleased to state:

(a) whether it is a fact that Air India is running into mounting losses, hefty debt